## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:980 ANSWERED ON:29.11.2012 CASES AFFECTING PERSONAL LIBERTY Ponnam Shri Prabhakar

## Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Union Government has asked the Courts in the country to decide expeditiously the cases affecting personal liberty of an individual; and

(b) if so, the details thereof and the present status in this regard, State-wise including Andhra Pradesh and Karnataka?

## Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

(a) to (b): The information is being collected and will be laid on the Table of the House.